

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

MA.1907/94 and OA.2782/91

Dated this the 7th of November, 1994

Shri C.J. Roy, Hon. Member 'J'

Shri S.R. Adige, Hon. Member 'A'

Shri Beni Prasad Agarwal, I.F.S.
S/o Late Shri S.R. Agarwal,
presently Ambassador of India,
Abidjan 'Ivory Coast',
C/O Ministry of External Affairs,
Government of India, South Block,
New Delhi.Applicant

By Advocate: Shri B.B. Srivastava.

versus

Union of India through

1. The Secretary to the Govt. of India,
Ministry of External Affairs,
South Block, New Delhi.
2. The Secretary,
Dept. of Personnel & Administrative
Reforms,
Government of India, North Block,
New Delhi.Respondents

By Advocate: None.

O R D E R (Oral)

By Hon. Member 'J' Shri C.J. Roy.

Under instructions from his client,
the learned counsel for the applicant seeks
permission to withdraw the OA.

The applicant had also filed MA.1907/94
for early hearing.

In view of the above submission, the
MA is dismissed as having become infructuous.
OA is also dismissed as withdrawn. No costs.

Adige
'S.R. Adige'
Member 'A'

C.J. Roy
'C.J. Roy'
Member 'J'

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